

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3325
ANSWERED ON:25.04.2012
ALLOTMENT OF COAL BLOCKS
Ahir Shri Hansraj Gangaram

Will the Minister of COAL be pleased to state:

- (a) whether the Government has identified the coal blocks for allocation through tender/auction since passing of the Mines and Mineral (Development and Regulation) Bill, 2010;
- (b) if so, the details of the identified blocks; (
- (c) whether the Government has allocated the identified blocks on the basis of tenders and bidding after the said Bill was passed and if so, the details thereof;
- (d) the details of the rules framed by the Government for allocation of captive coal blocks through tenders and bidding;
- (e) whether the Government has made available tenders and the list of the applicants and their partners in the private sector captive coal blocks; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) &(b): 54 coal blocks with total Geological Reserves of about 18.22 Billion Tonnes (BT) are identified for allocation, out of which 16 blocks with 7.27 BT reserves for Govt. companies, 16 blocks with 8.16 BT for power sector companies selected through tariff based bidding and 22 blocks with 2.79 BT for companies selected through auction have been earmarked for allocation.
- (c): No, Sir.
- (d): The Government has notified 'the Auction by Competitive Bidding of Coal Mines Rules, 2012' on 02.02.2012 in the Gazette of India.
- (e)&(f): The coal blocks have not been advertised/circulated for allotment so far. Hence, no list of applicants is available.